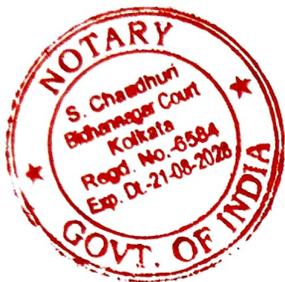




**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**EASTERN ZONE BENCH, KOLKATA**

**ORIGINAL APPLICATION NO.75/2025/EZ**



In The Matter of:-

Dipankar Bakshi

..... Applicant

- Versus-

The State of West Bengal & Ors.

...Respondent(s)

**AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 08, THE OFFICER-IN-CHARGE, BARASAT POLICE STATION**

INDEX

Sl No.	PARTICULARS	ANNEXURE	PAGE
	Affidavit		1-5
	Photocopy of the Inspection Report	'R-1'	6-13

Filed by:

*Sibojyoti Chakrabarti*

Mr. SIBOJYOTI CHAKRABARTI,

Advocate,

State of West Bengal

(M): 9007035534

Email: subho.advocate@gmail.com

12 JUL 2025



X

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO.75/2025/EZ**

In The Matter of:-

Dipankar Bakshi

..... Applicant

- Versus-

The State of West Bengal & Ors.

...Respondent(s)



**AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 08, THE OFFICER-IN-CHARGE, BARASAT POLICE STATION**

I, Sri Mainak Bandyopadhyay, Son of Sri Rajkumar Banerjee, aged about 55 years, by faith-Hindu, by occupation- Government Service, now posted as Inspector-in-Charge, in the rank of Deputy Superintendant of Police, Barasat Police Station and residing at BL-EE, PL No.-87, Rajdanga Main Road, E.K.T.P, E.K.T S.O E. k.t Kolkata: 700107, West Bengal, do hereby solemnly affirm and declare as follows: -

1. That I am presently posted as the as Inspector-in-Charge, in the rank of Deputy Superintendant of Police, Barasat Police Station and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit for and on behalf of myself being respondent number 08 in the instant original application.

2. That this Affidavit is filed in compliance and obedience to the Solemn Order dated 06.05.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

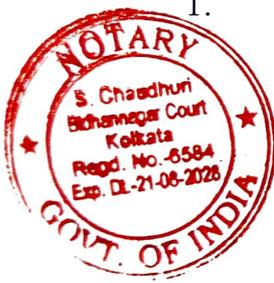
**2 : JUL 2025**

X

3. That in obedience to the Solemn Order dated 06.05.2025 an inspection was conducted by the Barasat Police Station with regard to the allegations made in the original application on 16.07.2025 by Sub Inspector of Police Mr Ramkrishna Guria, Barasat Police Station in the presence of the applicant, neighbours and other persons and had made the following observations:

Upon visiting and interacting with local residents and neighbours near the **godown of gunny bags** situated at 5/B Mukherjee para Road, PS Barasat, Dist. North 24 Parganas belonging to **Ramesh Shaw** S/o Suresh Shaw, of KNC Road, Hatkhola, P.S.-Barasat and the **gate-grill manufacturing unit** styled as "Biswakarma Associates" situated at 5/1 Mukherjee para Road, PS Barasat, Dist. North 24 Parganas, owned by **Subrata Dutta @ Pappu** S/o Late Ashok Dutta, of Tetultala, Molla Para, P.S.- Madhyamgram, rented shop of owner Rekha Sadhukhan, the following facts were noted:

1. **Godown of Gunny Bags (Ramesh Shaw):**

- 
- a. The premises are used for **storage and wholesale trading** of old gunny and plastic bags collected from various sources.
  - b. **No machinery** or any manufacturing activity was observed at the site.
  - c. Ramesh Shaw possesses the following valid documentation for his trade:
    - i. "**Certificate of Enrolment**" under the West Bengal Tax on Professions, Trades, Callings and Employments Act, 1979.
    - ii. "**Permanent Certificate of Enlistment**" under the West Bengal Municipal Act, 1993.

2. **Gate-Grill Manufacturing Unit (Subrata Dutta @ Pappu):**

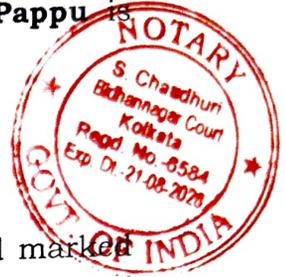
- a. The workshop is **surrounded by glass enclosures**.
- b. Locals confirmed that the **noise level was minimal** and **not a matter of concern** for them.

21 JUL 2025

✱

Based on the inspection and feedback from nearby residents, it is found that:

- **No manufacturing activity** takes place at the godown in question.
- The **gate-grill unit operated by Subrata Dutta @ Pappu** is currently functioning is **enclosed in a glass structure.**



Photocopy of the Inspection Report is annexed herewith and marked with the letter 'R-1'.

4. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.

5. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 3, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

*Sibajyoti Chakrabarti*  
Advocate

State of West Bengal

21.07.2025

*Mairan Bandyopadhyay*

Deponent

Deputy Superintendent of Police

&

Office-in-Charge

Barasat Police Station

Barasat Police District

*S. Chaudhuri*  
S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs.

21 JUL 2025

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARGANAS



Verification

I, Sri Mainak Bandyopadhyay, Son of Sri Rajkumar Banerjee, aged about 55 years, by faith-Hindu, by occupation- Government Service, now posted as Inspector-in-Charge, in the rank of Deputy Superintendant of Police, Barasat Police Station and residing at BL-EE, PL No.-87, Rajdanga Main Road, E.K.T.P, E.K.T S.O E. k.t Kolkata: 700107, West Bengal, do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Barasat, on this the 21<sup>st</sup> day of July, 2025.

Identified by me

*Sibajyoti Chakrabarti*  
Advocate

State of West Bengal

21.07.2025

*Mainak Bandyopadhyay*

Deponent

Deputy Superintendent of Police  
&  
Office-in-Charge  
Barasat Police Station  
Barasat Police District

*S. Chaudhuri*  
S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs

21 JUL 2025

~~X~~

Before the Hon'ble National Green Tribunal  
Eastern Zone Bench, Kolkata  
Original Application No. 75/2025/EZ

Inspection Report

- 1) **Date & Time of Inspection:** 16.07.2025
- 2) **Inspecting Officer:** SI Ramkrishna Guria, Barasat Police Station
- 3) **Persons met during inspection:**
  - a) **Dipankar Bakshi** S/O Lt Pradyut Kumar Bakshi of 5/4 Mukherjee para Road, PS Barasat, Dist. North 24 Parganas---Applicant.
  - b) **Swapan Debnath** (54 yrs), S/o Late Gurupada Debnath, of Mukherjee Para Road, P.S.- Barasat, North 24 Parganas. (Mob: 9830341694)
  - c) **Punam Das** (40 yrs), W/o Parameswar Das, of same address. (Mob: 9339939426)
  - d) **Mahindar Das** (71 yrs), S/o Late Sundar Das, of same address. (Mob: 9339939426)
  - e) **Arindam Goswami** (30 yrs), S/o Joydeb Goswami, resident of Charak Danga, P.S.- Barasat, Staff at a cloth shop beside the gate-grill manufacturing unit on Mukherjee Para Road.

**4) Observations:**

Upon visiting and interacting with local residents and neighbours near the **godown of gunny bags** situated at 5/B Mukherjee para Road, PS Barasat, Dist. North 24 Parganas belonging to **Ramesh Shaw** S/o Suresh Shaw, of KNC Road, Hatkhola, P.S.-Barasat and the **gate-grill manufacturing unit** styled as "Biswakarma Associates" situated at 5/1 Mukherjee para Road, PS Barasat, Dist. North 24 Parganas, owned by **Subrata Dutta @ Pappu** S/o Late Ashok Dutta, of Tetultala, Molla Para, P.S.- Madhyamgram, rented shop of owner Rekha Sadhukhan, the following facts were noted:



1. **Godown of Gunny Bags (Ramesh Shaw):**

- a. The premises are used for **storage and wholesale trading** of old gunny and plastic bags collected from various sources.
- b. **No machinery** or any manufacturing activity was observed at the site.
- c. Ramesh Shaw possesses the following valid documentation for his trade:
  - i. **“Certificate of Enrolment”** under the West Bengal Tax on Professions, Trades, Callings and Employments Act, 1979.
  - ii. **“Permanent Certificate of Enlistment”** under the West Bengal Municipal Act, 1993.

2. **Gate-Grill Manufacturing Unit (Subrata Dutta @ Pappu):**

- a. The workshop is **surrounded by glass enclosures**.
- b. Locals confirmed that the **noise level was minimal and not a matter of concern** for them.

**5) Conclusion:**

Based on the inspection and feedback from nearby residents, it is found that:

- **No manufacturing activity** takes place at the godown in question.
- The **gate-grill unit operated by Subrata Dutta @ Pappu** is currently functioning is **enclosed in a glass structure**.

This is for your kind information.

**Submitted by:**

**Mainak Banerjee**

Officer-in-Charge in the rank of Dy.S.P.

Barasat Police Station

North 24 Parganas

Date: 16.07.2025

**Deputy Superintendent of Police**

**&**

**Office-in-Charge**

**Barasat Police Station**

**Barasat Police District**

**PERMANENT CERTIFICATE OF ENLISTMENT**

**West Bengal Municipal Act, 1993**

**[See Section 118]**

**(Duplicate to be filled up)**

**Barasat (Municipality)**

**Barasat Sadar, North 24 Parganas**

The Board of Councillors of **Barasat (Municipality)** hereby grant unto **Ramesh Shaw**, the **Proprietor** of **Ramesh Enterprise** residing and or carrying on or intending to carry on business at Holding No :- 5/B, Mukherjee Para Road District :- North 24 Parganas Pincode :-700124 in ward no. 28 and exercising or intending to exercise the Profession, Trade or Callings of **Other Enterprises(Category), Gunny bag Sale(Nature of Business)** this Permanent Certificate of Enlistment under Section 118 of the West Bengal Municipal Act, 1993 and acknowledge to have received in consideration thereof, a total fee of Rs.723/- (**Rupees: Seven Hundred Twenty Three**) only.

This Certificate of Enlistment will be in force until the 05-May-2026 and to be produced at the time of further renewal.

Date of Renewal: 05-May-2025



Barasat (Municipality)|Gunny bag Sale|0917P16592413367|05-May-2025|04-May-2026

(Scan QR Code with QR Reader)

**Disclaimer : This document is auto-generated through Computer system as per data submitted by the applicant himself in online procedure. Respective Department / Authority/ Institution/ Office may verify the documents /credentials from the CE holder , if so deem fit.**

The authenticity of this document can be verified by accessing the URL: [edistrict.wb.gov.in](http://edistrict.wb.gov.in) and then clicking on the Third Party Certificate Verification link and keying in the Unique Number: 210902507200310873

**PERMANENT CERTIFICATE OF ENLISTMENT**

**West Bengal Municipal Act, 1993  
[See Section 118]**

**(Duplicate to be filled up)**

**Barasat (Municipality)**

**Barasat Sadar, North 24 Parganas**

The Board of Councillors of **Barasat (Municipality)** hereby grant unto **Subrata Dutta**, the **Proprietor** of **Biswakarma Associates** residing and or carrying on or intending to carry on business at Holding No :- 5/1, Mukherjee Para Road District :- North 24 Parganas Pincode :-700124 in ward no. 28 and exercising or intending to exercise the Profession, Trade or Callings of **Other Enterprises(Category), Manufacturing Of Grill Gate(Nature of Business)** this Permanent Certificate of Enlistment under Section 118 of the West Bengal Municipal Act, 1993 and acknowledge to have received in consideration thereof, a total fee of **Rs.1809/- (Rupees: One Thousand Eight Hundred Nine)** only.

This Certificate of Enlistment will be in force until the 05-Aug-2025 and to be produced at the time of further renewal.

Date of Renewal: 05-Aug-2024



**Barasat (Municipality)|Manufacturing Of Grill Gate|0917P266522207456|05-Aug-2024|04-Aug-2025**

(Scan QR Code with QR Reader)

**Disclaimer : This document is auto-generated through Computer system as per data submitted by the applicant himself in online procedure. Respective Department / Authority/ Institution/ Office may verify the documents /credentials from the CE holder , if so deem fit.**

**The authenticity of this document can be verified by accessing the URL: [edistrict.wb.gov.in](http://edistrict.wb.gov.in) and then clicking on the Third Party Certificate Verification link and keying in the Unique Number: 210902407200050174**

X

CB-30  
4/8/66

Form 26 ( Vide rule 83 )

No. 1767

Ward No. 7

License No.

### Barasat Municipality

License for Professions, Trades and Callings under sections 123/182 of Bengal Municipal Act XV of 1932 for the half-year/year ending 30/9 1986

The Municipal Commissioners of Barasat Municipality hereby grant unto Shri. Basu Narma Cup work,  
Shri. Ashok Datta  
residing or carrying on business at premises No. 5/1 Mukhyo Lane  
Road in Ward No. 7 and exercising the profession,  
trade of calling of Cup Goods

This license under section 182 of the Bengal Municipal Act, 1932, and acknowledge to have received in consideration therefore a fee Rupees 75/-

	Rate	Rs.	P.
License fee	...	50.00	50.00
Less rebate if any	...		
Nett License fee	...		
Notice of demand fee	...		
Penalty	...		
Warrant fee	...		
Interest if any	...		
Peon's wages	...		
<b>Total</b>		<b>50.00</b>	

[Signature]  
License Inspector

[Signature]  
Cashier  
[Signature]  
Vice-Chairman  
Hony. Licensing Officer

This License will be in force until the ~~31st March~~ 30th September 1986

Barasat Municipality

Dated, the 4/8 1986

N. B.—This license is granted without any prejudice to the rights of the commissioners to proceed any penalties already incurred.



The West Bengal State Tax on Professions, Trades, Callings and Employments Rules, 1979

Form IIA  
**Certificate of Enrolment**

[See rule 4 / 6A]

No. 194001207512

Date: 12-06-2025

This is to certify that RAMESH SHAW

engaged in the profession/trade/calling known RAMESH ENTERPRISE

located at K.N.C. ROAD, BARASAT(M), NORTH 24 PGS., WESTBENGAL

has been enrolled under the West Bengal State Tax on Professions, Trades, Callings and Employments Act, 1979 (West Ben. Act VI of 1979).

The holder of this certificate shall pay tax under Serial No. **3(a)** of the West Bengal State Tax on Professions, Trades, Callings and Employments Act, 1979 on or before the 31st July of every year in the manner prescribed in rule 15 of the West Bengal State Tax on Professions, Trades, Callings and Employments Rules, 1979.

Payment of Profession Tax against this Enrolment No. has been made for the

**Year:** 2025 - 2026

The Profession Tax for the year **2026 - 2027** is payable on or before 31st day of July **2026**

Name of the office:

Prescribed Authority  
**WEST BENGAL CENTRAL RANGE**

Disclaimer : As this computer generated document reflects such information as provided by the applicant, it may not be accepted to be an evidence as proof of approval or document of like nature in any suit, prosecution or other legal proceeding(s) in any court of law or before any authority.

This is a computer generated certificate. No signature is required.

From  
Mukherji Para inhabitants  
Hatkhola, Barasat, Kolkata-124

To  
The Inspector-in-charge  
Barasat Police station  
North 24 Parganas, Kolkata-124

Dear sir,

Re:- Disturbance in Mukherji Para Area

We, the undersigned and residents of Mukherji Para Area, would like to inform you that our neighbour Susmida bakshi and her brother shri Dipankar bakshi son of late Pradyut Bakshi are desperate and quarrelsome in nature have not been maintaining peace in our area. As their father was ex-policeman, they always quarrel with everybody and threaten to pour in lock-up by involving in false case.

We witnessed an incident where Susmida bakshi was using filthy languages but Ramesh shaw and Chandan shaw were involved in false case (vide GDE no. 273, 296) dated 5/2/2022.

Therefore, sir we request you to take action against anybody over her complain after some consideration.

Received  
but 'Content' not Verified  
Khatun Dt 11/4/22

Barasat Police Station  
North 24 Parganas

yours Faithfully,

Mukherji Para inhabitants

Please turn over - - - -

Sl. No.	Name	Contact no.	Signature
1.	RAMESH SHAW	= 9163694579 =	RAMESH SHAW
2.	प्रीमा साहू	= 9062727599 =	प्रीमा साहू
3.	विकारासाह	9330786915	विकारासाह
4.	महीन्द्र-दास	9339939426	महीन्द्र-दास
5.	SUBRATA DUTTA	9830237373	Subrata Dutta
6.	Somdeb Ghosh	8282832707	SD. Ghosh
7.	पन्जन साह	- 9874097216	पन्जन साह
8.	श्री. सुधन-सुधन-सुधन-सुधन	9830341694	S. Dhawan
9.	सन्जय साह	- 7501475417	सन्जय साह
10.	RAJIB SHAW	- 9681864926	Rajib Shaw
11.	Rashid Shaw	- 9038115374	Rashid Shaw
12.	Anup Shaw	- 9883026778	Anup Shaw
13.	ABHIJIT MUKHERJEE	- 9903300400	A. Mukherjee
14.	Sulendra Shaw	- 9051968366	S. Shaw
15.	Suresh Sachdev	- 9088678730	Suresh Sachdev
16.	SK. Hem	8910607055	SK. Hem
17.	RAHIT SHAW	7003129076	RAHIT SHAW
18.	Shampa Paul	7595921049	S. Paul
19.	पुनम वारा	9038528125	पुनम वारा
20.	SANJAY PAUL	98366 32240	Sanjay Paul

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA**

**ORIGINAL  
NO.75/2025/EZ**

**APPLICATION**



In The Matter of:-

Dipankar Bakshi

..... Applicant

- Versus-

The State of West Bengal & Ors.

...Respondent(s)

**AFFIDAVIT ON BEHALF OF**  
**RESPONDENT NUMBER 08, THE**  
**OFFICER-IN-CHARGE, BARASAT**  
**POLICE STATION**

Filed by:

Mr. SIBOJYOTI CHAKRABARTI,  
Advocate,  
State of West Bengal  
(M): 9007035534  
Email: subho.advocate@gmail.com

**21 JUL 2025**